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alla	/
2.11	Affidavit to be Furnished by the candidate alongwith Nomination Paper
7.	Before the Returning Officer
( ( )	01.7

(2) Details of PAN and status of filing of Income tax return :

SI. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in income Tax Return ( in Rupees)
1.	Self			
2.	Spouse-			
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	NO Cases penaling
(b)	Name of the court, Case No. and Date of order taking cognizance :	NOR appliante
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	27

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	Neves	Convictor
(b)	Name of the Court(s). Case No. and Date(s) of order(s)	NON	applians he

(2)	Punishme	Limposec.

No funishment ones

(5) That I give height below the details of (a) assets (movable and is amovable etc.) of mysels, my spouse and all dependents:

## A. Details of movable assets :

Note

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme.
 Name of Bank/ Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
i)	Cash in hand	178000	NIL -	MIL	NIL	NIL
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts). Bend Deposits with Financial 1150 58 Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	Alc Number 16004 Rs. 39,045	nel	nel	wil	we
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Nie	me	· NRIČ	nie	120
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	17	0		72	"
(v)	Personal loans/advance given to any person or entity including tirm, Company, Trust etc. and other receivables from debtors and the amount,	17	"	10	^	11
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	XY 10 8/10/2011 958000=1	ni	Îr	11	11
(viř)	Jewelry, bullion and valuable thing (give details of weight and value)	me	Gold-2098 A-5500018 Sdw -5109	ne	me'	And

2

Any other assets such as value of Claims/interest	no youlto	mi	mi	mi.	
(ix Gross Total value	11,36000	77.000			

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment, should be mentioned separately in this format.)

Description Self Spouse Dependent-1 Dependent-2 Dependent-3 No (i) Agricultural Land M200 Mono NUC MUD Location(s) De fulse Survey number(s) Area (Total measurement in Aires Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase)at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market 1378650/value Defeirs (ii) Non-Agricultural Land Location(s) en Arrens Survey number(s) Area (Total measurement in 4 Decig sq. ft.) Whether inherited property (Yes or NO) Date of purchase in case of self NOX appliet acquired property Cost of Land (in case of X purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value Commercial Buildings (iii) (including apartments) -Location(s) -Survey number(s) Built up Area (Total measurement in sq. ft.)

	(TV) is ther inherited property (* es or NO)	NO	
	Donor of purchase in case of serf activited property	approse	
	Cost of property (in case of purchase) at the time of purchase	NOT apphas	
	Any Investment on the property by way of development, construction etc.	97	
	Approximate Current market value	12	
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	me	
	Area (Total measurement in sq. ft.)	mè	
	Built up Area (Total measurement in sq. ft.)	. 20	
	Whether inherited property (Yes or NO)	21	
	Date of purchase in case of self acquired property	- 1)	
	Cost of property (in case of purchase) at the time of purchase	"	
	Any Investment on the land by way of development, construction etc.	11	
	Approximate Current market value	Mozoffi	
(v)	Others (such as interest in property)	2.2	
(vi)	Total of Current Market Value of (i) to (v) above	31,81,640	

(6) I give herein below the details of liabilities/ dues to public financial institutions and government: (Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	Detartis in Arnow				
13	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of Joan		18			

	A-ty other liability					7
	Grand total of liabilities	7,40000/-				
(ii)	Government Dues: Dues to departments dealing with government	7,40000/- NZP				
	Dues to departments dealing with supply of water	17				
	Dues to departments dealing with supply of electricity	(Tenform) Noice				
	Dues to departments dealing with supply of telephones/mobiles	Mie				
	Dues to departments dealing with government transport (including aircrafts and helicopters)	ne	1			+
	Income Tax Dues					
	Wealth Tax Dues	NO			1	-
	Service Tax Dues	No				
	Municipal /Property Tax Dues	NO				
	Sales Tax Dues	NO				
	Any other dues					
	Grand total of all Govt. dues	750000/-		-	-	

(7)	Details	of profession or occupation;	411
	a,	of profession or occupation: Self Agra 2 cultural &	1460

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

\*\*Reigh School School School - 1972 - Claim 1016

## (9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt/Kum. Indom Varag Kar
2.	Full postal address	Al+10 - Ronae Raon, August
3.	Number and Name of the constituency and state	48 2 Forbegas
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	Bhartyer Jenta Party
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	Not applicable

	(0	(c) Total number of Pending cases where the court (s) have taken cognizant			NO applul					
5	PAN of				Year for which last Income Tax Return filed					
-	(a)	(a) Candidate				income rax Return med				
	(b) Sponse:									
	(c) Dependents				-					
6.		Details of Assets and Liabilities in rupees								
		Description	Self	Spous		Dependent-I	Dependent-II	Dependent-III		
Λ.		Moveable Asset (Total value)	3181640/-				NIL	NIL		
В.	1	Immovable Asset								
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)								
	(ii)	Approximate Current Market Price of Asset (Total Value)								
7		Liabilities			-		8			
		(i) Government dues (Total)	10,000/-	HIL		NIL	NIC	NIL		
		(ii) Loans from Bank, Financial Institutions and others (Total)	7,40000/-	٨		NIC	n	n		
8,	((	ghest educational qualified High School Sim Give details of School / Un urse) (Name of the School	iversity educat	ion wit	th fu	ll form of the	certificate/ dip	loma/ degree		

## VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) 1. my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at my Con(esh this the 1st Teleplay day of feb 2019

पदम पाराग रात्र तेषु DEPONENT

Note: 1 Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2 Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and neather.

<u>मीजा</u> औराही थाना नै॰ 23	<u>ZAIAT</u> 817	<u> </u>	20.46 Sto
	818	5296 5349 5350 5366 5367 5463	0.57 \$70
	821	5658 5669 5677	0.2840
	822	5438 5548 5555 6660 5562	0.3 <b>9</b> \$p
	839	4862 5661 5409 4894 4862	0.75 \$70
	845	6116 }	0.45 50
	846	60217	0.42 870
	848	5179 5182 5192	o·3357°

मोजा र्वे सरा 2001 0.44 go Zala औराही 4247 850 5336 शाना ने 23 0.26370 5753 851 0.5850 853 5623 5624 5381 5404 5558 7556 0.2150 858 मोर: - अपआज् नामीन का वर्तमान वाजार मुल्म २५३०/मि डियामिन है-1

सिड्यूल-I B" वास्त्रमि का न्योरा:-

822 5556 ०.०४डी॰ वाय भूमि

मार:- वसामाप भूमि भा वर्तमान व्याचार मुल्य 60160/- भ्रतिः

पदम पाराम राघ नेत

## यिड्यूल- 2

भारतीय दरेट क्षेत्र कुषि विकास शासा अरिया - 170000/-सेन्ट्रल बैंक ऑफ ईंडिया, शास्त्र - फारबियमेंन - 500000/-उत्तर बिहार शामीण बेंक, शास्त्र - सिमराहा - 70000/-740000/-

पदम पाराग राय त्रेण